

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

E.A. No.34/2023

In

Original Application No. 526/2019

**IN THE MATTER OF:**

Sh. Mahesh Chandra Saxena

... Applicant

VERSUS

Central Pollution Control Committee & Anr

.... Respondents

**NDOH:-24.04.2024**

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Filed by

  
(Dr. B.M.S. Reddy)  
Sr. Env. Engineer

Date: 23.04.2024

Place: Delhi

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IN THE MATTER OF:

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**STATUS REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
12.02.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter which is related to recharge of ground water through Rain Water Harvesting System in NCT of Delhi on 01.12.2023 and was pleased to issue notices to various Government authorities to file compliance report with respect to order dated 11.09.2019.
2. That, in compliance with the previous orders of this Hon'ble Tribunal in the above-mentioned matter, DPCC filed the compliance report on 07.02.2024 which is available on the records of this Hon'ble Tribunal.
3. That, this Hon'ble Tribunal has considered the report on 12.02.2024 and pleased to direct DDA, PWD Delhi, NDMC and MCD (earlier SDMC) to file the compliance report within four weeks. Additionally, CGWA and DPCC were also directed to file fresh report.

*bully*

4. That, in compliance to the order dated 12.02.2024, DPCC has issued letter on 21.03.2024 to DDA, DJB, PWD, NDMC, NHAI and MCD seeking the following details:

1. Number of RWHS erected along with the location details and contact details of the officer responsible for maintaining.
2. Whether the RWHS erected are as per the suggestions of the Committee constituted earlier by Hon'ble NGT.
3. Number of the structures erected near to the storm water drains.
5. Status and number of piezometers installed near the RWHS for monitoring of ground water level.
6. Number of Deficient RWHS.

Copy the letter dated 21.03.2024 is enclosed herewith as ANNEXURE-1.

7. That no reply has been received from the agencies {DDA, DJB, PWD, NDMC, NHAI and MCD} hence, DPCC issued reminder letter in reference to the letter dated 21.03.2024 on 08.04.2024. Copy of the letter dated 08.04.2024 is enclosed herewith as ANNEXURE-2.

8. That only MCD has provided the list of Rain Water Harvesting Structures in various Municipal buildings/parks/roads to DPCC vide its email dated 18.4.2024.

9. That Delhi Jal Board should come out with some mechanism to measure the efficacy of the Rain Water Harvesting Structure(s) so that the volume going into the earth is measured. Further, regular cleaning of the said structures should be ensured by the concerned agencies for proper utility.

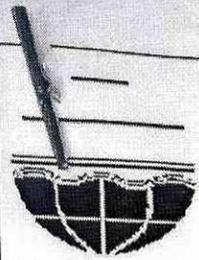
10. That it is most respectfully submitted that the present report may kindly be taken on record.

  
(Dr. B.M.S. Reddy)  
Sr. Env. Engineer

Date: 23<sup>rd</sup> April, 2024

Place: Delhi

By Speed Post/email



**DELHI POLLUTION CONTROL COMMITTEE**  
**DEPARTMENT OF ENVIRONMENT**  
**(GOVT. OF NCT OF DELHI)**  
**2<sup>nd</sup> FLOOR, C-BLOCK, VIKAS BHAWAN-II, UPPER**  
**BELA ROAD, CIVIL LINES DELHI-54**  
 (visit us at website : <http://dpcc.delhigovt.nic.in/>)



DPCC/(10)(10)(96)/Leg-23/154

Date: 21 March 2024

To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi-110023.
2. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005.
3. Secretary, New Delhi Municipal Council, (NDMC Head Office) Palika Kendra, Parliament Street, New Delhi-110001.
4. Engineer-in-Chief, Public Works Department (PWD), 12<sup>th</sup> Floor, MSO Building, I.P. Estate, New Delhi: 110002.
5. Commissioner, Municipal Corporation of Delhi, Dr. S.P.M. Civic Centre, Minto Rd, New Delhi - 110002.
6. Director General, National Highway Authority of India, G 5&6, Sector-10, Dwarka, New Delhi - 110 075.

**Sub: Compliance of the directions/order of Hon'ble NGT in EA No. 34/2023 in OA No. 526/2019 – reg**

Sir/madam,

Please refer to the order of Hon'ble NGT dated 12.02.2024 in EA No. 34/2023 in OA No. 526/2019, in which the issue of the grievance that your department has installed the Rain Water Harvesting Systems and connected them with the storm water drain consists of waste water and sewage water but the same was not done scientifically and the same was resulting into contamination of ground water. Vide the said order Hon'ble Tribunal has directed DPCC to take action against the defaulters. Copy of the order is enclosed/attached herewith for your ready reference.

In view of the above, you are requested to direct the concerned in your organization/department to provide the following details to DPCC within 7 days so that a consolidated report can be filed before Hon'ble NGT as the next date of hearing is 24.4.2024. Copy of the order of Hon'ble NGT dated 12.02.2024 is enclosed herewith for your ready reference.

1. Number of RWHSs erected along with the location details and contact details of the officer responsible for maintaining.
2. Whether the RWHSs erected are as per the suggestions of the Committee constituted earlier by Hon'ble NGT in OA No 526/2019?
3. Number and the location details of the structures erected near to the storm water drains.
4. Status and number of piezometers installed near the RWHS for monitoring of ground water level.
5. Number of Deficient RWHSs alongwith location details.

Encl: As above

✓ Master File CMC-II

*B.M.S. Reddy*  
 Incharge, CMC-II  
 Dr. B.M.S. Reddy  
 Senior Environmental Engineer  
 Delhi Pollution Control Committee  
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 Connaught Place, Delhi-110028

	<p style="text-align: center;"><b>DELHI POLLUTION CONTROL COMMITTEE</b>  <b>DEPARTMENT OF ENVIRONMENT</b>  <b>(GOVT. OF NCT OF DELHI)</b>  <b>2<sup>nd</sup> FLOOR, C-BLOCK, VIKAS BHAWAN-II, UPPER</b>  <b>BELA ROAD, CIVIL LINES DELHI-54</b>          ( visit us at website : <a href="http://dpcc.delhigovt.nic.in/">http://dpcc.delhigovt.nic.in/</a> )</p>	 <p><b>LIFE</b> Lifestyle for Environment</p>
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DPCC/(10)(10)(96)/Leg-23/195-200

Date: 08 April 2024

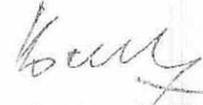
To,

1. Vice Chairman, Delhi Development Authority, Vikas Sadan, INA, New Delhi-110023.
2. Chief Executive Officer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, Karol Bagh, New Delhi-110005.
3. Secretary, New Delhi Municipal Council, (NDMC Head Office) Palika Kendra, Parliament Street, New Delhi-110001.
4. Engineer-in-Chief, Public Works Department (PWD), 12<sup>th</sup> Floor, MSO Building, I.P. Estate, New Delhi: 110002.
5. Commissioner, Municipal Corporation of Delhi, Dr. S.P.M. Civic Centre, Minto Rd, New Delhi - 110002.
6. Director General, National Highway Authority of India, G 5&6, Sector-10, Dwarka, New Delhi - 110 075.

**Sub: Compliance of the directions/order of Hon'ble NGT in EA No. 34/2023 in OA No. 526/2019 – reg**

Sir/madam,

Subsequent to the order of Hon'ble NGT dated 12.02.2024 in EA No. 34/2023 in OA No. 526/2019, you were requested to provide the details wrt the Rain Water Harvesting Structures installed by your agency/department vide letter dated 21.03.2024, copy of the same is enclosed/attached herewith for your ready reference. No reply has been received from your office in this regard. You are once again requested to look into the matter and direct the concerned in your organization/department to provide the same without further delay so that suitable compliance report can be filed by the DPCC before Hon'ble NGT.



Incharge, CMC-II

Dr. B.W.S. Reddy  
 Senior Environmental Engineer  
 Delhi Pollution Control Committee  
 4th & 5th Floor, 1837 Building  
 Kashmir Gate, Delhi-110006

Encl: As above